



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-7/1999/6798/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
Special Judge, CBI, Assam,
Additional Court No. 3, Guwahati.

Dated Guwahati, the th 20 November, 2019.

Sub:- **Casual leave .**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/959/E dtd. 18.11.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1 (one) day on 18.11.2019, has been granted/rejected.

Yours faithfully,

sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-7/1999/6799/A, dated 20.11.19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)
Ratan